

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-582(PB)/2019

IN THE MATTER OF:

Satinder Kumar Joshi & Mrs. Kamal Joshi Petitioners/Applicant
v.
Rajesh Projects (India) Pvt. Ltd. Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 12.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner -
For the Respondent -

ORDER

Notice of the petition.

Mr. Sanjay Bapna, Director accepts notice.

A copy of the paper book has been handed over to the director of the respondent company.

List on 14.03.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)